

National Company Law Tribunal

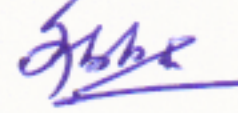
Allahabad Bench

CP NO. (IB) 107/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE COMPANY: Cute chemicals vs. uniwatd Sugars Pvt. Ltd (USPL)

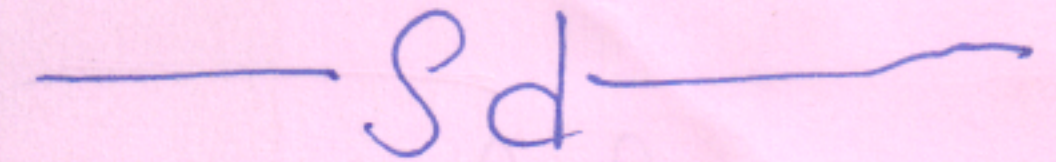
SECTION OF THE COMPANIES ACT/I & B CODE: 9 of I&B code of 2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Zain Abbas	Adv	Pet	
<u>2.</u>				

CP NO.(IB)107/ALD/2017

Sh. Zain Abbas, Advocate for the petitioner. Sh. Amit Gupta, PCS for the respondent is not available today because of some personal difficulty. Today, the learned counsel for the petitioner further files rejoinder.

Hence, the case is adjourned for argument on 29<sup>th</sup> November, 2017.



**H.P. Chaturvedi,**  
**Member (Judicial)**

Dated:21.11.2017

Typed by:  
Kavya Prakash Srivastava  
(Stenographer)